## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 504/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: MIT Developments & Holdings Pvt. Ltd.

V/s ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Devendry Practicing

Company Secretary Amund.

2. Advant Kurkami Bracticing

Company

## ORDER C.P. NO.504/252(3)/NCLT/MB/MAH/2017

- Ld. Representative of the Petitioner is present.
- 2. This is a Petition filed under Section 252(3) of the Companies Act, 2013. Report of RoC is placed on record.
- Declarations through Affidavit are required to be filed on the next date of hearing.
- Adjourned to 13<sup>th</sup> December, 2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 29.11.2017

, Sd/-

M.K. Shrawat Member (Judicial)

vkr